

O.A.No. 115/09

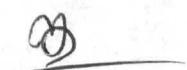
ORDER DATED 31st MARCH, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Heard Mr. P.K. Padhi, Ld. Counsel for the applicant.

Mr. Padhi expressing his willingness to withdraw this Original Application. The prayer is granted and the O.A. stands dismissed as withdrawn. But this withdrawal may not preclude the applicant or the legal heirs of the deceased employee to move this Tribunal with necessary documents if so advised.



MEMBER (J)